

**(2024) 04 TP CK 0002**

**Tripura High Court- Agartala**

**Case No:** Writ Petition (C) No. 243 Of 2024

Dr. Rajat Ghosh

APPELLANT

Vs

Tripura University And 6 Ors

RESPONDENT

**Date of Decision:** April 1, 2024

**Hon'ble Judges:** Arindam Lodh, J

**Bench:** Single Bench

**Advocate:** S. Bhattacharjee, D. Bhattacharya, S. Saha

**Judgement**

Arindam Lodh, J

Heard Mr. S. Bhattacharjee, learned counsel appearing for the petitioner. Also heard Mr. D. Bhattacharya, learned senior counsel assisted by Mr. S. Saha, learned counsel appearing for respondents no.1 to 5.

Mr. D. Bhattacharya, learned senior counsel for respondents no.1 to 5 is directed to seek instructions as to whether the private respondent who had been selected and appointed was having OBC Certificate at the time of his participation in the selection process.

List the matter **tomorrow(02.04.2024)**.